<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 139, 200 & 148 of 2016

Dated: 7th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 139 of 2016

Shree Ambika Sugars Ltd. & Ors. Vs.			Appellant(s)
Tamil Nadu Electricity Regulatory Commission & Anr.			Respondent(s)
Appeal Nos. 200 & 148 of 2016			
<u>In the matter of:</u> The South Indian Sugar Mills Ass Vs.	ocia	tion & Ors.	Appellant(s)
Tamil Nadu Electricity Regulatory	Co	mmission & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Senthil Jagadeesan Ms. Sonakshi Malhan	
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingam for R-1	
		Mr. Vallinayagam for R-2	2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on **28.08.2018.**

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member